

O.A.1137/2006

08.07.2015

Hon'ble Mr. U. K. Bansal, Member (A)

None for the applicant even on the revised call. Shri Anil Dwivedi, counsel is present for the respondents.

It is noticed from the file that counsel for the applicant has not appeared in the Court in this matter on numerous dates during the past over one year. It appears that he has lost interest in the matter. Accordingly, the O.A. is dismissed in default.

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A.M.

Shashi